## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1236/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES:

Zentih Birla Limited

V/s.

Firex Systems Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. S.R. JARIWALA, C.A. J FOR CREDITION.

2. AMI JAIN, ADV JAPPLICANT OF SIGNATURE

3. Minalyly Nimbalian AL. 6-6 Ry Minabelians

i/6 5.D. Isravi

Under the instruction of firex systems matter is

going to be settled.

Minibalian

ORDER

C.P. No. 1236/18BC/NCLT/MB/MAH/2017

- The Learned Counsel of both the sides are present.
- The Learned Counsel from the side of the Respondent/debtor stated that
   The matter is going to be settled is in progress. Seeking adjournment. Granted.
- 3. Adjourned to **18.10.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 21.09.2017 M.K. Shrawat Member (Judicial)

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